

**BEFORE THE NATIONAL GREEN TRIBUNAL
MEMORANDUM OF APPLICATION**

Original Application No. 113 of 2025

Between

SELVAPANDIANE,
S/o. Vijayarangam,
No. 22, VOC Street,
Puducherry – 605 001

-- Petitioner

Vs.

The Govt. of Puducherry
Represented by Chief Secretary,
Government of Puducherry,
Puducherry and others

-- Respondents

ADDITIONAL TYPESET OF PAPERS: I

Sl. No.	Date	Description	Annexure	Page. No
01	25.06.2025	Representation letter of the Soriankuppam village people	A-8	1
02	11.07.2025	RTI reply from Settlement Tahsildar	A-9	10
03	11.07.2025	RTI reply from 6 th Respondent	A-10	11
04	12.07.2025	Photographs	A-11	12

The documents filed herewith are certified as true copies

Dated at Chennai on this the 23rd day of July 2025



COUNSEL FOR APPLICANT

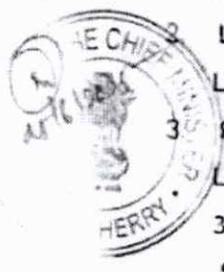
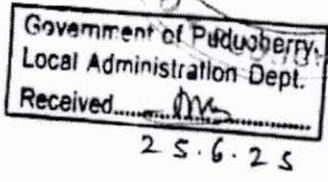
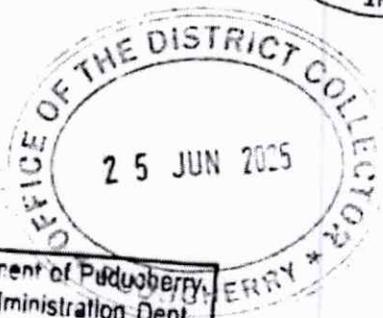
25/06/2025
PUDUCHERRY

அனுப்புநர்

H தினகரன்
S/o அரிகிருஷ்ணன்
நடுக் தெரு சோரியாங்குப்பம்
பாகூர் கொம்புன்
புதுச்சேரி 607 402.
Cell 9025111743

பெறுநர்

- 1 மேதகு துணைநிலை ஆளுநர் அவர்கள்
புதுச்சேரி
- 2 மாண்புமிகு புதுச்சேரி முதல்வர் அவர்கள்
புதுச்சேரி
- 3 உயர்திரு இயக்குனர்
புதுச்சேரி மாசுக்கட்டுப்பாட்டு வாரியம்
3-வதுமாடி வீட்டு வசதி வாரியம் கட்டிடம்
அண்ணா நகர், புதுச்சேரி.
- 4 உயர்திரு மாவட்ட ஆட்சியர் அவர்கள்
புதுச்சேரி
- 5 உயர்திரு இயக்குனர் அவர்கள்
உள்ளாட்சித் துறை புதுச்சேரி.



ஐயா

பொருள்: R.S.No.202 ல் தென்பெண்ணையாறு அமைந்துள்ள
ஆற்றில் அத்துமீறி புதிதாக சுடுகாடு அமைப்பது தடுக்க கோருதல்
தொடர்பாக.,

வணக்கம்

நாங்கள் மேற்கண்ட கிராமத்தில் நிரந்தரமாக வசித்து
வருகிறோம் எங்கள் கிராமத்தில் சுமார் 1500 குடும்பத்திற்கு மேல்
வாழ்ந்து வருகிறார் ஆனால் எங்கள் ஊரில் இதுவரை மூன்று
சுடுகாடுகள் தற்போது வரை நடைமுறையில் இருந்து வருகிறது
பத்தாயிரம்(10000) குடும்பங்கள் வசிக்கும் பாகூர் மூணாயிரம்(3000)

குடும்பங்களுக்கு மேல் வசிக்கும் குருவி நத்தம் கிராமம் மற்றும் சோரியாங்குப்பம் கிராமத்தில் உள்ள 1500 குடும்பங்கள் ன்றவற்றிற்கு சேர்த்து சோரியாங்குப்பம் கிராமத்தில் ஏற்கனவே மூன்று சுடுகாடுகள் உள்ளது இந்த மூன்று(3) சுடுகாடுகளே எங்கள் கிராமத்திற்கு போதுமானது ஆகும்.

ஆனால் தற்போது புதுச்சேரி பாசூர் கொம்பூன் பஞ்சாயத்து மூலமாக மற்றும் ஒரு புதிய சுடுகாடு அமைக்க R.S.No. 202 ல் தென்பெண்ணையாறில் சுடுகாடு அமைக்க ஏற்பாடுகள் நடந்து வருகிறது எங்கள் கிராமத்திற்கு அரசின் மூலம் கிடைக்கும் எந்தவித நலத்திட்டங்களும் இதுவரை பெற்று தரவில்லை ஆனால் எங்கள் கிராம மக்களுக்கு விவசாயமே பிரதானமாகும். விவசாயம் மட்டும் செய்து அதில் வரும் வருமானத்தில் வாழ்ந்து வருகிறோம். எங்கள் கிராமம் மக்கள் தென்பெண்ணை ஆற்றில் நீரை பயன்படுத்தி விவசாயம் செய்து வருகிறார்கள் நாங்கள் விவசாயம் செய்து வரும் தென்பெண்ணை ஆற்றை மாசு படுத்தும் எண்ணத்துடன் விவசாயிகள் வாழ்வாதாரத்தை கேள்விக்குறியாக்கும் எண்ணத்துடனும் செயல்பட்டு வருகிறார்கள் மேலும் மக்களுக்காக செயல் படாமல் மக்களின் நலனுக்காகவும் வாழ்வாதாரத்திற்காகவும் எந்த முயற்சியும் மேற்கொள்ளாத பாசூர் கொம்பூன் பஞ்சாயத்து சட்டத்திற்கு புறம்பாக ஏற்கனவே மூன்று(3) சுடுகாடுகள் உள்ள நிலையில் விவசாயிகள் பயன்படுத்தி வரும் விவசாயத்தை பாழ்படுத்தும் எண்ணத்தில் தற்போது மேலும் ஒரு சுடுகாட்டை இந்தப் பகுதியில் விவசாய நிலத்திற்கு மத்தியில் அமைக்க முனைப்பு காட்டி வருகிறது.

ஏற்கனவே பெரியார் நகர் பகுதிக்கு குருவிநத்தம் பஞ்சாயத்து கிராமம் எண் 78 R.S.No. 130/3ல் சுமார் 1 1/4 காணி நிலத்தில் சுடுகாடு தற்போது பயன்பாட்டில் உள்ளது ஆனால் அதனை பயன்படுத்தாமல் வேறு ஒரு புதிய சுடுகாடு வேண்டியும் விவசாயிகள் பாதிக்கப்பட வேண்டும் என்ற எண்ணத்திலும் R.S.No. 202 ல் தென்பெண்ணையாறில் ஒரு புதிய சுடுகாடு அமைக்க உள்ளனர்.

எந்தவித அரசு ஆணையும் இல்லாமல் கிராம மக்கள் மற்றும் விவசாயிகளின் கருத்து கணிப்புகள் கேட்காமல் எங்கள் கிராம மக்கள்

சுகாகாடு வேண்டி எந்த மனுவும் கொடுக்காத நிலையில், எதன் அடிப்படையில் கொண்டு எங்கள் கிராமத்திற்கு ஏற்கனவே மூன்று சுகாகாடு உள்ள நிலையில் மேலும் ஒரு புதிய சுகாகாடு அமைக்க முனைப்பு காட்டி வருவது எங்கள் கிராம மக்கள் சார்பாக விவசாயிகளின் சார்பாகவும் எங்களது எதிர்ப்பினை தெரிவித்துக் கொள்கிறோம்

மேற்படி சுகாகாட்டிற்கு ஒதுக்கப்படவிருக்கும் R.S.No. 202 ல் தென்பெண்ணையாறில் சுகாகாடு வரும் பட்சத்தில் விவசாயம் பாதிக்கப்பட்டு விவசாயிகளின் வாழ்வாதாரமும் மிகவும் கேள்விக்குறியாகும் என்பதையும் தங்களுக்கு பணிவுடன் தெரிவித்துக் கொள்கிறோம்

அன்பு :

1. ஆதேயன் குப்பம் 202
2. சுகாகாடு கிராம நிர்வாக அலுவலர்
- 3 பங்கம் ரெண்டிடி

தினகரன்
இப்படிக்கு

தாங்கள் உண்மையுள்ள
கிராம மக்கள்

வ. எண்.	பெயர் மற்றும் விலாசம்	ஆதார் எண்	கையொப்பம்
1)	K. Sulvan	4535 5663 5078	
2	% அனந்தசுந்தரன்	9341 4445 5523	P. Anandhan
3	செ. சாரதா தேவி	9753 4772 1238	S. Sarathi
4	K. சிவசுந்தரன்	308467613498	K. Sivan
5	S. சைவசுந்தரன்	721096355166	S. Sivan
6.	K. Balasubramanian	675097662383	K. Balasub.
7.	V. Vamsi Kumar	631994838648	V. Vamsi
8.	D. Divyaprasanna	83442792 6896	D. Divya
9.	I. PRIYAN KUMAR	903262726192	I. Priyan K
10	V. Ram	279538853258	V. Ram
11	D. Divya	246263998021	D. Divya
12	Anandha	698438316788	Anandha
13	R. Ragananda	261687218122	R. Ragananda
14.	N. JAYAKUMAR	701838967803	N. Jayak
15.	சு. அனந்தசுந்தரன்	24031358 7781	S. Anandhan
16.	சு. அனந்தசுந்தரன்	69578764 9881	S. Anandhan
17.	S. Vaidyanathan	7791 2224 0706	S. Vaidyanathan
18.	B. Mithulakrishnan	7882 1803 170A	B. Mithulakrishnan
19.	R. Jagatheeswaran	701129551550	R. Jagatheeswaran
20.	S. Hari Vasam	917129057800	S. Hari Vasam
21.	S. VIKRAM		S. VIKRAM
22.	K. Pariditharai		K. Pariditharai
23.	T. Selva gnanathapay		T. Selva gnanathapay
24.	S. Karuma Karan	4110 8451 8382	S. Karuma Karan

வ. எண்.	பெயர் மற்றும் விவரம்	ஆதார் எண்	கையொப்பம்
25.	Purusothammam		46 சிசி
26.	S. Suren devi		P. Suren
27.	v. Sathyanam		v. Sathyanam
28.	P. push puray	9337 9112 3751	P. Push
29.	J. Greetha		J. Greetha
30.	J. Subasi	2315 8420 8757	J. Subasi
31.	E. Swyith		E. Swyith
32.	P. Saranya		P. Saranya
33.	S. SUBA & D	3150 6575 9365	S. Suba
34.	S. Ilyu Raju	4251 5853 5327	S. Ilyu
35.	A. Keerthi	3878 7569 1474	A. Keerthi
36.	A. Kishore	6825 0876 3348	A. Kishore
37.	A. Lakshmi	5953 4880 2833	A. Lakshmi
38.	I. Mangavarathal	2197 9134 6441	I. Mangavarathal
39.	N. Palani		N. Palani
40.	K. Sathyanam	8730 8342 1948	K. Sathyanam
41.	S. Akila	6630 7874 5854	S. Akila
42.	P. Rajalakshmi		P. Rajalakshmi
43.	I. SEETHABALAN		I. Seetha
44.	S.S. Ramesh	9345 2550 16	S.S. Ramesh
45.	G. Prasad	9865 7619 81	G. Prasad
46.	கிஷோர் சிங்கர்	7639 3070 71	கிஷோர் சிங்கர்
47.	கிஷோர் - K	9087 2475 39	K. Vishwa
48.	R. Rengasamy	9514 3171 36	R. Rengasamy

25/06/2025
Puducherry

From,

H. Dhinakaran
S/o. Arikrishnan
Middle Street, Soriyankuppam
Bahour Commune,
Puducherry. 607 402.
Cell: 9025111743.

To,

1. His Excellency the Lieutenant Governor,
Puducherry.
2. His Excellency the Chief Minister of Puducherry,
Puducherry.
3. The Director,
Puducherry Pollution Control Board,
3rd- Floor Housing Board Building,
Anna Nagar, Puducherry.
4. The District Collector,
Puducherry.
5. The Director
Local Administration Department, Puducherry.

Sir

Subject: Request to prevent the construction of the new crematorium in Then pennai river in R.S.No.202.,

Greetings

We are permanently residing in the above village. More than 1500 families are living in our village. Till today 3 crematoriums are there in our village. Ten thousand families are living in Bahour. Three thousand

In addition to the 1500 families living in Kuruvintham village and Soriyankuppam village. Already there are three crematoriums in Soriyankuppam village. These three (3) crematoriums are sufficient for our village.

But now through the Puducherry Bahour Commune Panchayat preparations are underway to set up a crematorium in Thenpennaiyar in Re-survey No. 202. Our village has not received any welfare schemes from the government yet, agriculture is primary for our villagers. The people of our village are doing agriculture from the water of Thenpennaiyar River. They are working with the intention of polluting the Thenpennaiyar River where we are farming and questioning the livelihood of the farmers. They are also working with the intention of polluting the Thenpennaiyar river putting the livelihood of the farmers in question. Further the Bahour Commune Panchayat, which has not taken any action for the welfare and livelihood of the people, has already set up three (3) crematoriums in violation of the law and is now trying to initiate new crematorium in the agriculture land.

Already, for the people of periyar nagar there is a crematorium which is currently in use on about 1 1/4 kani and the land in No. 78 - kuruvintham revenue village Re-survey No.130/3 but without using it, by constructing new crematorium with intention to affect the farmers. They are going to construct a new crematorium in Re-survey No. 202 in Thenpennaiyar River.

Without government order and without consulting the villagers and farmers, on behalf of our villagers and on behalf of the farmers, express our opposition to the fact that no petition has been submitted for construction of new crematorium, and on what basis, when already there was three crematoriums, they are trying to set up another new crematorium.

-3-

We humbly inform you that if the area allocated for the above mentioned crematorium in R.S No. 202 falls in the thenpennai river, will affect the agriculture, livelihood of the farmers and will be in question.

Yours truly

Peoples of the village

Note: 55 signatures of the soriyankuppam villagers of 3pages.

(16)
A-9

RTI - By Registered Post

**GOVERNMENT OF PUDUCHERRY
DIRECTORATE OF SURVEY AND LAND RECORDS**

FORM-3

No.4177/DOS/RTI/ST-I/2025

Puducherry, the

From
The Public Information Officer - cum - Settlement Tahsildar,
Directorate of Survey & Land Records,
Puducherry.

To
Thiru. V. Selvapandiane,
No. 22, V.O.C. Street,
Puducherry.

Sir,

Please refer to your RTI application received by this office on 08.07.2025. The Information sought for is furnished below:-

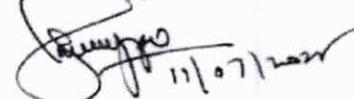
Sl. No.	Information sought	Information furnished
1	Point No: 1	As per the available records from this office, the R.S. No. for the requested field, i.e. Then Pennai River is 202 of 78 - Kuruvinathan revenue village, Puducherry.
2	Point No: 2	The applicant may obtain the village map from this office by paying the prescribed fee as per RTI Act during working hours only.

As per the section 19 of the Right to Information Act, 2005, if aggrieved, you may file appeal before the First Appellate Authority, within 30 days of the issue of this order whose particulars are given below:

Name and Address of the
First appellate Authority

: The Director,
Directorate of Survey & Land Records
Revenue Complex, Saram, Puducherry- 605 013.

Yours faithfully



(S. COUPPAN)
PUBLIC INFORMATION OFFICER-
cum-SETTLEMENT TAHSILDAR

(11)
A-10

GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT
TALUK OFFICE - BAHOUR

No.2339/TOB/RTI/A3/2025

Dt. 11.07.2025

To

Thiru. Selvapandiane,
No.22, V.O.C Street,
Puducherry-605 001.
Sir.

Sub: TOB- Furnishing of reply of the RTI application under RTI Act,2005 - Reg.

Ref: Your RTI Application dated.10.07.2025 received by this office on 10.07.2025

With reference to your RTI Application cited above, the information sought by you in respect quer Point 2 is furnished below: -

Sl No	Information sought	Reply
1.	In the No.78 Kuruvinatham Revenue Village bahour commune there is a Then pennai River (or) Pennai River . In which Re-survey number it falls as per the settlement records of this department? Kindly provide me the details.	The Thenpennai River flowing in 78-78-Kuruvinatham Revenue Village falls under R.S.No.202.
2.	In the No.78 Kuruvinatham Revenue Village bahour commune there is a Then pennai River (or) Pennai River . Where it is located in the village map of this department? Kindly provide me the details and identify me as marked with Re-survey number.	Copy of the Village Map of 78-Kuruvinatham Revenue Village will be supplied on payment of necessary fee towards photocopying charges.

If you are aggrieved with the reply, you may file an appeal with First Appellate Authority - Cum - Deputy Collector (Revenue) South, Villianur, under section 19 of the Right Information Act, within 30 days from the date of receipt of the reply.

Yours faithfully,


(K. GOPALAKRISHNAN)
TAHSILDAR-CUM-
PUBLIC INFORMATION OFFICER

11/07/25

(12)
A-11



Dated : 12-07-2025